F.No.C-30013/23/2016-Ad.IVA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

5th floor, HUDCO Vishala Building,
Bhikaji Cama Place, New Delhi
Dated, the 6th September, 2017

To

The Director General,
Directorate General of Human Resource Developments,
Customs and Central Excise,
409/8, Deep Shikha Building, Rajendra Place,
New Delhi-110 008.


Sir,

I am directed to enclose herewith a copy of D.O. letter No.O-10/CEO-GeM/2017 dated 17.08.2017 alongwith enclosures on the subject mentioned above and to request you to furnish a report in the matter immediately.

Encls. As above.

(Amarjit Singh)
Director (Ad.IV)

1. Copy to: All Pr. Chief Commissioners/Chief Commissioners/All Commissioners/Directors General under CBEC the status report may be sent directly to DGHRD.

2. The DG (Systems & Data Management), New Delhi with the request to kindly upload this circular on the Website of CBEC.

(Amarjit Singh)
Director (Ad.IV)
Dear Hasmukh,

In line with GeM’s commitment towards bringing in transparency and efficiency in public procurement, during the last few months, we have introduced the following key measures, amongst others:

i. Vendor assessment by SEBI empanelled rating agencies, namely CRISIL, Brickworks and India Ratings, to strengthen our portfolio of vendors and quality assurance of the products being offered.

ii. Integration with MSME for quick and streamlined validation of claim by an enterprise as a micro, small or medium enterprise.

iii. Regular product sanitization to remove incomplete onboarded / inaccurate products.

iv. Integration with Digilocker to streamline the process of validation of documents while reducing administrative overhead, including uploading of seller authorization, where required.

v. Launch of GeM Forum for inviting suggestions from Industry/Vendors related to Draft Technical Particulars, price capping etc. thereby facilitating the process of standardization, building in transparency amongst others on GeM.

vi. Launch of GeMSamwad in association with CII for continuous and sustained consultations with stakeholders including industry, OEM etc.

2. While providing an equal opportunity to new entrants, to check adverse manipulation and malpractices, GeM has introduced stringent terms and conditions, including a system ranging from putting sellers on watch list to even barring and categorization as GeM defaulters. GeM has issued show cause notices and as on date there are 14 sellers who have been put on the watch list, details of which are available on GeM Portal.

3. Your Ministry's transaction history and status on GeM (as on 08/08/2017) is summarized below:

<table>
<thead>
<tr>
<th>Count</th>
<th>[A]</th>
<th>[B]</th>
<th>[C]</th>
<th>[D]</th>
<th>[E]</th>
<th>[F]</th>
<th>[G]</th>
<th>[H]</th>
<th>[I]</th>
<th>[J]</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td>1720</td>
<td>35</td>
<td>1685</td>
<td>1170</td>
<td>515</td>
<td>1048</td>
<td>6</td>
<td>116</td>
<td>591</td>
<td>457</td>
</tr>
</tbody>
</table>

As a %
- [A] 2.03%
- [B] 69.44%
- [C] 30.56%
- [D] 89.57%
- [E] 0.51%
- [F] 9.91%
- [G] 56.39%
- [H] 43.61%

*CRAC – Consignee Receipt and Acceptance Certificate
4. It may be noted that the gap between orders generated and CRAC generated (Column C - Column F) is to the tune of 637 orders and that between payments made to the ones due (Column F - Column I) is INR 4.99 crores. (Detailed List of these orders have been shared with you through email)

5. It is to be noted that multiple departments/ministries, post placing the order on GeM, took to completing the remaining process offline for completing the transaction and therefore did not update such details/completion of the transaction, on the GeM platform.

6. Hence there is a need to complete the details of all historical offline transactions on the GeM platform, wherever needed and more importantly, discourage buyers in your ministry from taking the transaction offline, which would result in impacting the overall objective of transparency and efficiency of procurement on GeM.

7. I request your personal intervention for taking concrete steps in line with the above. We appreciate your support till date and look forward to your support and suggestions to improve GeM operations.

With regards,

Yours sincerely,

[ Rita Teotia ]

Dr. Hasmukh Adhia
Secretary
Department of Revenue
Ministry of Finance
North Block
New Delhi